

compare the techniques followed in India with that advocated by Dr. Gattegno.

(c) Does not arise.

**SHRI MAHESWAR NAIK:** May I know whether Dr. Gattegno's technique is not at all applicable to Indian languages?

**DR. K. L. SHRIMALI:** That is a matter to be looked into. Dr. Gattegno was not in India at our invitation. He was just passing through India and was here for a couple of days. A lecture was arranged for the benefit of the people. There the matter ends.

**SHRI MAHESWAR NAIK:** Is it presumed that no demonstration was necessary? May I know whether it is not a fact that University students and authorities in some institutions were given demonstrations?

**DR. K. L. SHRIMALI:** I have already said that one lecture was arranged at the Central Institute of Education and a demonstration was arranged in the Ministry for the benefit of the people. There the matter ends.

#### FUTURE STATUS OF CENTRAL SOCIAL WELFARE BOARD

\*522. **SHRI N. RAMAKRISHNA IYER:** Will the Minister of EDUCATION be pleased to state:

(a) whether any decision has been taken as to the future status of the Central Social Welfare Board in view of the greater responsibility of the role it should take in the Third Plan; and

(b) whether the paid workers of the Central Social Welfare Board will be absorbed in a permanent cadre?

**THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI):** (a) and (b). The matter is under consideration.

**SHRI N. RAMAKRISHNA IYER:** In the Estimates Committee Report it is said that all social welfare work in

the States should be entrusted to the State Social Welfare Boards. What is the reaction of the Government to that recommendation?

**DR. K. L. SHRIMALI:** That recommendation is under examination.

**SHRI V. PRASAD RAO:** May I know whether any representatives of political parties are invited for the Central Social Welfare Board meetings?

**DR. K. L. SHRIMALI:** Not as political parties.

**SHRI V. PRASAD RAO:** May I know whether it was brought to the notice of the hon. Minister that at a meeting of the Social Welfare Board held at Hyderabad on 19th July a representative of the Provincial Congress Committee was invited?

**DR. K. L. SHRIMALI:** The hon. Member is referring to the Hyderabad Social Welfare Board. In the first place I have no information. In the second place this is a matter which concerns the Hyderabad State. We give assistance only to the State Board for certain purposes.

**SHRI V. PRASAD RAO:** I am referring to the Central Board meeting that was held at Hyderabad on July 19th.

**DR. K. L. SHRIMALI:** I have no information. I will find out. The hon. Member may give separate notice.

**DR. R. P. DUBE:** Is it restricted to members or can they invite anybody they like?

**DR. K. L. SHRIMALI:** The Board can invite anybody in his individual capacity but not as a representative of any particular political group.

**SHRI V. PRASAD RAO:** What are the special qualifications of the President of the Andhra State Congress Committee that he should be called for this particular meeting?

DR. K. L. SHRIMALI: I have no information as to who attended this meeting and who invited them.

दिल्ली में पानी की सप्लाई के बंद हो जाने के समय कार्य करने वाले फौजी

\*५२३. श्री राम सहाय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अभी अगस्त मास में दिल्ली में पानी की सप्लाई बन्द हो जाने के समय फौज के किनने व्यक्तियों ने काम किया और वे कितने दिनों तक इस कार्य में लगे रहे ; और

(ख) इस कार्य में फौज का क्या खर्च हुआ ?

†[ARMED FORCES PERSONNEL WHO WORKED IN BREAK-DOWN OF WATER SUPPLY IN DELHI

\*523. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state:

(a) the number of armed forces personnel who worked during the recent break-down of water supply in Delhi in the month of August and the number of days they were engaged on that work; and

(b) the amount of expenditure incurred by the Army on this work?]

प्रतिरक्षा उपमंत्री (सरदार एस० एस० मजिठिया) : (क) एक विवरण राज्य सभा के पटल पर रख दिया गया है । सैनिक सहायता अभी तक जारी है ।

(ख) इस बारे में ठीक ठीक खर्च पूरी सैनिक सहायता के बाद ही पता चल सकेगा ।

†[THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): (a) A statement is laid on the Table

† [ ] English translation.

of the Rajya Sabha. The assistance by the Army is still being continued.

(b) The expenditure involved will be known exactly only after the completion of the Army assistance.

STATEMENT

Date of employment of Army person:el	Number
17th August 1958	227
18th August 1958	356
19th August 1958	430
20th August 1958	695
21st August 1958	453
22nd August 1958	450
23rd August 1958	469
24th August 1958	501
25th August 1958	583
26th August 1958	447
27th August 1958	446
28th August 1958	437
29th August 1958	433
30th August 1958	427
31st August 1958	230
1st September 1958	154
2nd September 1958	152
3rd September 1958	151
4th September 1958	152
5th September 1958	146
6th September 1958	146
7th September 1958	146
8th September 1958	129

The information from 9th September 1958 is not yet available.]